

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP(IB) NO. 356/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>th</sup> July, 2017, 10.30 A.M

Name of the Company	Jai Balaji Industries Ltd -Vs- Jai Venkatesh Concast Pvt Ltd		
Under Section	<b>8 &amp; 9 IBC</b>		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Uttam Sharma, Advocate } For the  
Operational Creditor

Uttam Sharma  
13.07.17

13 07 2017 – C.P.(I.B) No.356/KB/2017 – Jai Balaji Industries Ltd. Versus Jai Venkatesh Concast Pvt. Ltd.

**ORDER**

Ld. Lawyer on behalf of Operational Creditor is present and prays for some time as the Ld. Counsel appointed in the instant case is unable to be present in the court today. Heard, prayer is allowed.

Fixed on 18.07.2017.

MANORAMA KUMARI  
MEMBER(J)